

	2	3	4
Himachal Pradesh	1915.60	1503.97	2392.62
Jammu and Kashmir	1130.79	1279.19	1484.05
Karantaka	4852.80	4719.78	5602.03
Kerala	3563.89	3503.46	4359.53
Madhya Pradesh	6759.99	7906.22	10575.04
Manipur	387.30	506.66	407.55
Maharashtra	8712.62	9498.38	11495.64
Meghalaya	203.39	256.84	304.53
Nagaland	143.59	242.57	271.45
Orissa	5216.78	3971.37	3321.07
Punjab	2332.19	3774.17	4334.51
Rajasthan	5909.38	5907.37	6770.92
Sikkim	148.82	198.21	276.11
Tamil Nadu	4438.68	7221.54	6045.01
Tripura	483.58	578.63	395.53
Uttar Pradesh	17164.08	17104.61	23754.49
West Bengal	7426.81	6660.90	7365.43
Arunachal Pradesh	51.79	86.11	86.28
Goa	101.46	104.03	113.83
Mizoram	104.62	174.74	182.07
Total/(State)	93733.84	101675.59	122961.71
Pondicherry	69.49	93.97	78.80
A and N Island	60.96	82.66	77.14
Chandigarh	60.31	116.36	122.62
D and N Haveli	14.01	16.21	18.73
Daman and Diu	11.99	15.82	37.53
Delhi	499.66	540.57	816.55
Lakshadweep	1.99	6.98	5.67
Total	718.41	872.57	1157.04
State/UT. Total	94452.25	102548.16	124118.75
Central Sector	6299.12	6491.84	7143.53
Arrears paid to States		10000.00	21000.00
Grand Total	100751.37	119040.00	152262.28

#### Voters' List in Uttar Pradesh

3411. SHRI RAM BADAN : Will the PRIME MINISTER be pleased to state :

(a) whether voters' list and identity cards have been prepared in Uttar Pradesh;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the time by which these are likely to be prepared?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) to (d). After intensive revision, the electoral rolls of the districts in plain areas of the State of Uttar Pradesh have been finally published on 9.3.1995 and in respect of the remaining 8 districts of the hill areas, the final rolls are scheduled to be published on 18.5.1995. The work relating to preparation of photo identity cards is in progress and is expected to be completed before the onset of monsoon.

[English]

#### Law and Order in Jammu and Kashmir

3412. SHRIMATI VASUNDHARA RAJE : Will the PRIME MINISTER be pleased to state :

(a) whether steps are being taken by the Government to improve the law and order situation in Jammu and Kashmir;

(b) if so, the details thereof; and

(c) the time by which the normalcy is likely to be restored?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a), and (b). Sustained pressure is being maintained on the militants to contain their activities, and steps have been taken to optimise and maximise the impact of security operations. These include further streamlining of the intelligence machinery to enable targetted operations; increased coordination between various operational agencies; increasing the involvement of the State Police in anti-terrorists operations; continuing vigil along the International Border and LOC to prevent/check infiltration of, men and weapons; securing people's cooperation to enable better flow of information; and, simultaneous attempts to minimise the scope for harm to civilian life and property in security operations.

(c) The above steps have had a positive impact on the overall security situation despite the desperate attempts of certain terrorist outfits and their mentors across the border to keep violence at a high level. All round efforts to create conditions conducive to normalisation of the situation will continue to be intensively pursued.

#### Characteristics of Scientific Potential in Academia

3413. SHRI ATAL BIHARI VAJPAYEE :  
DR. LAXMINARAYAN PANDEYA :

Will the PRIME MINISTER be pleased to state :

(a) whether the National Institute of Science, Technology and Development Studies (NISTADS) has